

Annexure - 4

Name of the Corporate Debtor : Tricom Fruit Products Limited. Date of Commencement of CIRP : 13/08/2024. List of Creditors as on: 05/09/2024

Sl. No.	Name of Creditor	Details of Claim Received			Details of Claim Admitted					Amount of Claim Under Verification	Remarks, if Any	
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee	Whether Related Party?	% of Voting Share in CoC	Amount of Contingent Claim			Amount of Any Mutual Dues, that may be Set-off
1	Jayanti Agency Private Limited	26-08-2024	20,65,415	10,00,000	Unsecured Financial Creditor	Not Applicable	No	1.34	Not Applicable	Not Applicable	10,65,415	
2	Aster Commercials Private Limited*	26-08-2024	33,600	33,600	Unsecured Financial Creditor	Not Applicable	No	-	Not Applicable	Not Applicable	0	
3	Antelope Mercantile Private Limited*	26-08-2024	73,65,240	42,78,000	Unsecured Financial Creditor	Not Applicable	No	-	Not Applicable	Not Applicable	30,87,240	
4	Sunberry Commercials Private Limited*	26-08-2024	5,88,447	5,64,269	Unsecured Financial Creditor	Not Applicable	No	-	Not Applicable	Not Applicable	24,178	
5	Chetan Kohari*	26-08-2024	2,92,70,413	1,55,77,032	Unsecured Financial Creditor	Not Applicable	No	-	Not Applicable	Not Applicable	1,36,93,381	
6	Pentacle Tradeline Private Limited*	26-08-2024	52,65,687	26,62,190	Unsecured Financial Creditor	Not Applicable	No	-	Not Applicable	Not Applicable	26,03,497	
7	E - Data Processing Private Limited*	26-08-2024	3,98,26,432	2,31,75,968	Unsecured Financial Creditor	Not Applicable	No	-	Not Applicable	Not Applicable	1,66,50,464	
8	Trio Mercantile and Trading Limited*	26-08-2024	1,13,69,282	56,50,000	Unsecured Financial Creditor	Not Applicable	No	-	Not Applicable	Not Applicable	57,19,282	
9	Tricom Infotech (India) Private Limited*	26-08-2024	4,65,22,466	2,15,00,000	Unsecured Financial Creditor	Not Applicable	No	-	Not Applicable	Not Applicable	2,50,22,466	
		Total=	14,23,06,982	7,44,41,059				1.34			6,78,65,923	

*The said Creditors i.e., from Sr. No. 2 - 9 are Related parties of the Corporate Debtor. Therefore as per the Provisions of IBC, 2016 read together with IBBI (IRRPC) Regulations, 2016. They do not form part of CoC.

